

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 262
TO BE ANSWERED ON 08.12.2022**

GRANTS-IN-AID TO NGOS UNDER NCLP SCHEME

262. SHRI NIRANJAN BISHI:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether funds are still allocated to Non-Governmental Organisations (NGOs) under Grants-in-aid scheme for elimination of child labour, if so, the details thereof, if not, the number of districts which are not covered by the National Child Labour Project (NCLP) scheme;**
- (b) the details of the funds allocated as stipend through DBT (Direct Benefit Transfer) to children under the NCLP scheme; and**
- (c) the details of funds under the NCLP scheme allocated for awareness programmes and their outcomes?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a): Ministry of Labour & Employment does not release fund to NGOs directly under NCLP Scheme. The funds are released to the District Project Societies set up under the chairmanship of the administrative head of the district namely District Magistrate / Deputy Commissioner / District Collector. The District Project Society releases fund to implementing agencies to operate Special Training Centres (STC) under NCLP Scheme.

The National Child Labour Project (NCLP) scheme was approved for continuation up to 31.03.2021 and since then has been subsumed / merged with Samagra Shiksha Abhiyan (SSA) Scheme. The details of District Project Societies functional under National Child Labour Project Scheme as on 31.03.2022 is annexed.

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(b): During 2022-23 (upto 30.11.2022), Rs.1.56 Crore has been released as stipend to 5205 number of children enrolled under the NCLP scheme.

(c): The Ministry of Labour & Employment carries out public awareness about child labour through its website and various social media handles. In addition, District Project Society (DPS) also carries out the awareness programme for which an amount of Rs. 50,000 per DPS per year is provided by Ministry of Labour & Employment.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 262 FOR 08.12.2022 BY SHRI NIRANJAN BISHI REGARDING 'GRANTS-IN-AID TO NGOS UNDER NCLP SCHEME'

Name of District Project Societies functional as on 31.03.2022

Sl. No.	State	Name of District Project Society
1	Madhya Pradesh	Shajapur and Damoh
2	Maharashtra	Parbani and Mumbai Suburban
3	Rajasthan	Bhilwara and Alwar
4	Uttar Pradesh	Fatehpur
5	Andhra Pradesh	Kurnool and Vikarabad
6	West Bengal	North 24 Parganas, Dakshin Dinajpur, Alipurduar and Cooch Behar
7	Telangana	Khammam
8	Odisha	Jharsuguda and Sundergarh
9	Assam	Kamrup (Metro) and Nagaon
10	Tamil Nadu	Vellore, Dharmapuri, Krishnagiri and Virudhnagar
